

# **THE HIGH COURT OF ORISSA: CUTTACK**

## **NOTICE**

Dated, Cuttack the 6<sup>th</sup> January, 2022

### **Advertisement No. 1 Dated 22.04.2019 for Designation of Advocates as Senior Advocates by the Orissa High Court**

It is hereby notified Under Rule 6(3) of High Court of Orissa (designated as Senior Advocates) to invite suggestions and views if any, to be submitted within 15 days i.e. **on or before 20.01.2022** to the undersigned on the following proposed names of the applicant Advocates to be designated as Senior Advocates.

<b>Sl. No.</b>	<b>Name</b>	<b>Correspondence</b>
1	Shri Bibekananda Mohanti, S/o:-Bijoy Krushna Mohanti	Link Road, Near Prime Hospital, P.O.- Arunodaya Market, P.S.-Badambadi, Cuttack-753012, Odisha
2	Shri Gautam Misra S/o-Prafulla Kumar Misra	Aashiana, Kanika Road, P.O.-Tulasipur, Cuttack, Odisha-753008
3	Shri Debi Prasad Dhal S/o- Late Prafulla Kumar Dhal	Prafulla Nilaya, C.D.A., Sector-9, 1B/94, Cuttack-753014, Odisha
4	Shri Gautam Mukherji, S/o- Sri Asoke Mukherji	Raghunathjew Temple Road, Telenga Bazar, P.O.- Telenga Bazar, P.S.- Purighat, Dist-Cuttack, Pin-753009
5	Shri Durga Prasad Nanda S/o- Late Shashi Bhusan Nanda	Opposite Sun Hospital, Shri Vihar Colony, Tulsipur, Cuttack-753008, Odisha

Suggestion and views, if any, are invited on or before **20.01.2022**.

By Order of the High Court

*Sd/-*

**Registrar (Judicial)**

Memo No. 370 /Date 06.01.2022

Copy forwarded to the Superintendent, Computer Section of the Court for uploading the same in the Courts Website.

*Sm*  
6/1/2022  
**Registrar (Judicial)**